NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 11
IA No. 412/JPR/2023
IA No. 637/JPR/2023
IA No. 190/JPR/2024
CP No. (IB)- 36/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

M/s Sanmati Edible Oils Pvt. Ltd. ...Operational Creditor/Applicant

Versus

M/s Satwiki Proteins Pvt. Ltd. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Lalit Kishore Joshi, Adv.
Saumil Sharma, Adv. for RP
Vikas Jain, Adv.

ORDER

List the matter on 20.05.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

April 16, 2024

GJ